

**MOST IMMEDIATE  
OUT AT ONCE**

No. \_\_\_\_\_/Gaz./DHC/Trg./201

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

Sh. Vinod Kumar,  
Director, Indira Gandhi National Forest Academy,  
Ministry of Environment & Forests,  
Government of India,  
P.O. New Forest,  
Dehradun-248006.  
[Tel:-0135-2754647] (Fax-0135-2757314)

New Delhi, dated the 2015.

Sub: Sensitization Programme for members of Higher Judiciary on Forests and Environmental Issues.

Sir,  
I am directed to refer to your letter No.638/NFA-2015/HJT dated 23.06.2015, on the above subject, and to say that the following judicial officers have been nominated by this Court to attend the "Sensitization Programme on Forests and Environmental Issues to be held from 18.11.2015 to 20.11.2015:-

S.No.	Name of the officer	Residential Address and Mobile Number
1.	Mr. Vinod Kumar, Additional District Judge, Central, Tis Hazari Courts, Delhi.	Flat No. 45/6, Rajpur Road, Civil Line, Delhi-54 Mob: 9910384705
2.	Mr. Ashwani Kumar Sarpal, Additional District Judge, North-East, Courts, Delhi	H.No. A-56, Sec-B-1, Tronica City, Loni, Gzb, UP Karkardooma Mob: 9910384738

124/115  
28/7/15  
AD (Jud. Br)



Yours faithfully,

Deputy Registrar (Gaz.-1)  
for Registrar General  
Fax-011-23382090

3613-3614  
Endst. No. \_\_\_\_\_/Gaz./DHC/Trg./2013

Dated: 28.7.15

Copy along with copy of letter under reference forwarded to the following with the request to inform judicial officers under their control accordingly:-

1. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-East, Karkardooma Courts, Delhi.

*(Signature)*  
Deputy Registrar (Gaz.-1)

**OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs) DELHI**

No. 31769/Misc./Trg./Gaz./2015 Dated, Delhi the..... 29 JUL 2015

**Copy forwarded alongwith its enclosures for information and necessary action to:**

1. The Officer In-charge, Pool Car, Central District, Tis Hazari Court, Delhi
2. Sh. Vinod Kumar, Addl. District Judge, Central District, Tis Hazari Court, Delhi
3. The Sr./ Administrative Officer (Judl.), Admn. I, II, III and Filing Branch, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer through Ld. DDO, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The PRO Tis Hazari Court, Delhi.
7. The PS to Ld. District & Sessions Judge(HQ), Tis Hazari Court, Delhi.
8. The Dealing Clerk (Leave), Judicial Branch (Central), Tis Hazari Court, Delhi.

*(Signature)*  
29/07/15  
**(Surinder Kumar)**  
Administrative Officer (Judl.)  
Judicial Branch  
Tis Hazari Court: Delhi